

**HIGH COURT OF JHARKHAND, RANCHI**

**OFFICE ORDER NO. 04 /Apptt.**

**31<sup>st</sup> March, 2015**

Consequent upon superannuation of Sri Binod Kumar, Assistant Registrar (Non-Judicial)-IV on 31.03.2015, Hon'ble the Chief Justice, exercising the powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001, has been pleased to re-allocate the works/duties of Sri Kumar to the Officers as mentioned in column No. 2, in the manner indicated in Column No. 3, w.e.f. 01.04.2015, till further orders:-

Sl. No.	Name of the Officer with designation	Work /duties assigned	Remarks
1.	2.	03	4.
1.	Sri Srikant, Assistant Registrar (Non-Judicial) – XVIII	Splitting of Records (Civil and Criminal), Shredding and Auctioning of Shredded Papers.	As Additional Duty
2.	Sri Manindra Kumar Pandey, Assistant Registrar (Non-Judicial) - XXV	Inspection of Records Section & Enquiry. Besides above, he will sanction Casual Leave of Class II Officers & Staff posted in the aforesaid department/Sections.	As Additional Duty

Accordingly, the Office Orders issued earlier in above regard stand modified to the above extent only.

By order of the Court,  
S/d- A. K. Choudhary  
Registrar General

**Memo No. \_\_\_\_\_ /Apptt. \_\_\_\_\_ dated Ranchi, 31<sup>st</sup> March, 2015**

Copy forwarded to the Office of the Registrar General/ the Registrar (Administration) /c/ the Registrar (Vigilance) /c/ the Registrar (Establishment) / the Joint Registrar (Admn.)-II-cum- P.P.S. to Hon'ble the Chief Justice / All the Joint Registrars / the Deputy Registrar (Protocol) / All Deputy Registrars /Incharge P.As' Section / All Assistant Registrars / Deputy Director (Translation) / Incharge Court Masters' Section / Court Officer /c/ / All Section Officers /Stamp Reporter / Oath Commissioner... High Court of Jharkhand, Ranchi and Officers concerned for information and needful.

Sd/- A. K. Choudhary  
Registrar General